under Sports Authority of India (SAI) in order to improve the quality of their management and facilities;

- (b) if so, whether Government has taken any step in this regard so far, and
- (c) if so, the details of steps taken thereon and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (COL. RAJYAVARDHAN SINGH RATHORE): (a) to (c) Feasibility of private sector participation in management of stadia under Sports Authority of India (SAI) is under examination by the Ministry of Youth Affairs and Sports.

Contributions to NSDF

1440. SHRIMATI SASIKALA PUSHPA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the request made to various stakeholders requesting them to make generous contributions to National Sports Development Fund (NSDF) has yielded good results;
 - (b) if so, the details of contributions received in this fund;
- (c) the details of persons/entities/ organisations/institutes, which have contributed to NSDF; and
- (d) the quantum of funds contributed, person/entity/organisation/institute-wise?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (COL. RAJYAVARDHAN SINGH RATHORE): (a) Response to the efforts of the Ministry appealing to various stakeholders to make generous contributions to National Sports Development Fund (NSDF) has been quite encouraging. In 2016-17 and 2017-18 (as on 28.02.2018), contributions to the tune of ₹42.28 crore and ₹6.42 crore respectively have been received from various stakeholders.

(b) to (d) Details of contribution received from various sources to the NSDF from its inception to till date are given in the Statement. [Refer to the Statement Appended to the Answer to USQ No. 1429 (Part a)]